

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6682  
ANSWERED ON:06.05.2010  
ESCAPE FROM AIR ACCIDENT  
Ramasubbu Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether two aircrafts were flown recently just opposite above the Indian Ocean area miraculously escaped from a major disaster;
- (b) if so, the details thereof alongwith the reasons for the lapses;
- (c) whether any inquiry is ordered to probe the incident;
- (d) if so, the details thereof; and
- (e) the steps taken to prevent the recurrence of such incidents in future?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (d): On 09.04.2010, there was an incident of breach of separation between Condor CFG 326 B-763 aircraft operating sector Frankfurt - Manila and Qatar Airways ATR 030 B-777 aircraft operating sector Doha-Melbourne in Mumbai Oceanic airspace. The incident is under investigation.

(e): Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements making it mandatory to install Airborne Collision Avoidance System (ACAS) on aeroplanes. Mono - pulse Secondary Surveillance radars have been installed at major airports in the country to provide altitude information to the Air Traffic Controllers. Minimum Safe Altitude Warning (MSAW) system has also been provided. Air Traffic Management service are modernised to include air traffic conflict warning in the system. Flexible use of airspace to reduce traffic congestion in the airspace has been implemented. Regular proficiency checks for Air Traffic Controllers and pilots are carried out and corrective training is given wherever necessary. Specific co-ordination procedures for transfer of traffic from one unit to the other, have been established and are reviewed periodically.